

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated, Shillong the 7th December, 2017.

No. LJ(A) 77/2000/Pt.I/11 – In exercise of the powers conferred by Section 36 (1) (b) of the Bengal, Agra, Assam Civil Courts Act 1887 (Act as adapted and amended by Meghalaya) and with the approval of the Hon'ble High Court of Meghalaya, the Governor of Meghalaya is pleased to invest Smti K.M.L. Nongbri, with the powers of Assistant District & Sessions Judge, of the Sessions Division, Shillong with immediate effect and until further orders to enable her to exercise such powers within local limit of her jurisdiction.

(S.K. Sangma)

Under Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(A) 77/2000/Pt.I/11-A

Dated, Shillong the 7th December, 2017.

Copy to :-

- ✓ 1. P.S. to Minister, Law for information of Hon'ble Minister.
2. The Advocate General, Meghalaya.
3. The Additional Advocate General, Meghalaya.
4. The Registrar General, High Court of Meghalaya, Shillong. This has reference to his notification Memo. No. HCM.II/184/2015-Estt./4114, dt. 13.11.2017.
5. The Accountant General (A&E), Meghalaya, Shillong.
6. The District & Sessions Judge, Shillong.
7. The Deputy Commissioner, East Khasi Hills, Shillong.
8. Smti K.M.L. Nongbri, Assistant District & Sessions Judge, Shillong.
9. The Director General of Police, Meghalaya, Shillong.
10. The Superintendent of Police (CBI/ACB), Shillong.
11. The Superintendent of Police, East Khasi Hills, Shillong.
12. Chief Administrative Officer, office of the District & Sessions Judge, Shillong.
13. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
14. Government Pleader/ Public Prosecutor, Shillong.
15. Home (Police) Department).
16. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
17. Personnel (A) Department.
18. Law (B) Department.
19. Personal file of the officer.
20. DEO, Law Department.
21. Guard file.

By Order etc.,

Sangma

Under Secretary to the Government of Meghalaya,
Law Department.